

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:7771
ANSWERED ON:16.05.2000
PERMANENT MARRIAGE PANDALS
RAGHUNATH JHA

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether a number of permanent marriage pandals have come up on parks in Delhi without acquiring the requisite licence and no objection certificate either from the Delhi Fire Service or other concerned civic authorities;
- (b) if so, the details of such pandals, location-wise;
- (c) whether these pandals are stealing the electricity and the type of material used in these pandals is highly inflammable and can cause major disasters;
- (d) if so, the details thereof; and
- (e) the action taken/proposed to be taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI BANDARU DATTATREYA)

- (a)&(b): No permanent marriage pandals are permitted in the parks in Delhi. However, DDA has reported that parks are allowed to be booked for marriages and other social functions under the prescribed terms and conditions. The users are required to obtain licence/NOC from the concerned agencies.
- (c)&(d): No such case of stealing electricity from Delhi Vidyut Board has been reported in the recent past.
- (e): The question does not arise in view of the above.